

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 28th February, 2025

No. HCMEST/12/2025-ESTT-II/ 3760 In the interest of better administration of District Courts and on the expiry of the term of re-employment of Smt. R.K. Memcha Devi and Shri W. Tonen Meitei on 28.02.2025, the High Court of Manipur is pleased to assign the charge of the Offices of Judge, Family Court, Imphal East and Judge, Family Court, Thoubal to the following MJS Grade - I officers in addition to their normal duties, with effect from 01.03.2025 until further orders.

Sl. No.	Name of the court	To whom additional charge is given
01	Family Court, Imphal East	Smt. Binny Ngangom, Judge, Family Court, Manipur
02	Family Court, Thoubal	Shri Samom Ibjen, District & Sessions Judge, Thoubal

By Order etc.

(KH. AJIT SINGH)

REGISTRAR GENERAL (I/C)
HIGH COURT OF MANIPUR

Endt. No. HCMEST/12/2025-ESTT-II/ 3801- 14 Imphal, the 28th February, 2025

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Madam Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Accountant General (A&E), Manipur, Imphal.
6. The Commissioner (Law), Government of Manipur.
7. All the District & Sessions Judges, Manipur/ Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur/Judge, Special Court (ND&PS), Manipur/Member Secretary, MASLSA/Judges, Family Courts, Manipur.
8. All the Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- for uploading on the website.
10. The Superintendent (Estt - II), High Court of Manipur.
11. The Guard File.


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